

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF REDS MARINE SERVICES LIMITED
(FORMERLY KNOWN AS PIAVAN ENGINEERING AND DEFENCE SERVICES LIMITED)

1.	Name of corporate debtor	Reds Marine Services Limited
2.	Date of incorporation of corporate debtor	04/06/2012
3.	Authority under which corporate debtor is incorporated/ registered	Registrar Of Companies, Gujarat
4.	Corporate Identity Number of corporate debtor	U29219GJ2012PLC070565
5.	Address of the registered office and principal office (if any) of corporate debtor	Survey No. 658, Village Rampara- II, Taluka Rajula and Village Lunsapur, Taluka Jafraabad, Amreli - 365560
6.	Date of closure of insolvency resolution process	11/05/2021
7.	Liquidation commencement date of corporate debtor	25/09/2021 Order Dated: 14/09/2021 Received by Liquidator on: 25/09/2021
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Pinakin Shah IBBI/IPA-002/IP-00106/2017-18/10248
9.	Address and e-mail of the liquidator, as registered with the Board mail Id Telephone Number	A/201 Siddhi Vinayak Towers, B/h DCP Office, Next to Kataria House, off S.G.Highway, Makaraba, Ahmedabad-380051, Gujarat. pinakincs@yahoo.com 079-48011366, 9227223377
10.	Address and e-mail to be used for correspondence with the liquidator	As per Sr.no 9
11.	Last date for submission of claims	24/10/2021

Notice is hereby given that the Hon'ble National Company Law Tribunal (Ahmedabad Bench) has ordered the commencement of liquidation of the Reds Marine Services Limited on 25/09/2021 under section 33 of the Code.

The stakeholders of Reds Marine Services Limited are hereby called upon to submit a proof of their claims, on or before 24/10/2021, to the liquidator at the address mentioned against item 9.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 28th September 2021.

Place: Ahmedabad



Name and Signature of the Liquidator:

Pinakin Shah

IBBI Reg. No. : IBBI/IPA-002/IP-00106/2017- 18/10248